



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2016-17/141

DCM (Plg) No.1304/10.27.00/2016-17

November 20, 2016

The Chairman / Managing Director/Chief Executive Officer,
Public Sector Banks / Private Sector Banks/ Private Sector Banks/ Foreign Banks
Regional Rural Banks / Urban Co-operative Banks / State Co-operative Banks/ District
Central Co-operative Banks

Dear Sir,

**Withdrawal of Legal Tender Character of existing ₹ 500/- and ₹ 1000/- Bank Notes
– Revision in limits**

Please refer to Para 1 (ii) of our [circular DCM \(Plg\) No. 1272/10.27.00/2016-17 dated November 13, 2016](#) in terms of which the daily limit of withdrawal from recalibrated ATMs was increased from ₹ 2000/- to ₹ 2500/- per day while retaining the same at ₹ 2000 in case of other ATMs with banks until they are re-calibrated.

2. Recalibration of ATMs is being closely monitored and substantial progress has been made. On a review it has been decided to retain the limits unchanged till further instructions. Banks may continue to dispense ₹ 50 and ₹ 100 bank notes through the non –recalibrated ATMs until they are re-calibrated.

3. Please acknowledge receipt.

Yours faithfully,

(Suman Ray)
General Manager